



RESERVE BANK OF INDIA

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January 17, 2005

**Reserve Bank Cancels Certificate of Registration of
M/s. Esvee Investments Ltd., Hyderabad**

The Reserve Bank of India, has on January 12, 2005 cancelled the certificate of registration issued to M/s. Esvee Investments Limited, having its registered office at 6-3-666/A, 3rd Floor, Lumbini Towers, Panjagutta, Hyderabad 500 082 for carrying on the business of a non-banking financial institution.

Under powers conferred by Section 45IA of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45IA of the Reserve Bank of India Act, 1934.

**Ajit Prasad
Manager**

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